

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal Nos. 277 & 286 of 2013**

**Dated : 7<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 277 of 2013**

**DPSC Ltd. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission .... Respondent (s)**

**Appeal No. 286 of 2013**

**DPSC Ltd. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan  
Mr. Subir Kumar**

**Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Pratik Dhar for R-1**

**ORDER**

Final Written Submissions have been filed by both the parties in these Appeals.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member  
Ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**